

2

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.NO.140/2003 in O.A.NO.2437/2002

Wednesday, this the 23rd day of April, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman  
Hon'ble Shri Govindan S. Tampi, Member (A)

K.L.Sharma s/o Late Shri N.Mal  
r/o T-147, Indra Colony, Narela,  
Delhi.  
(retired on 31.12.2001 as Welfare Officer from  
the Deptt. of Social Welfare, Govt. of NCT of Delhi)  
..Applicant

(By Advocate: Shri G.S.Gupta)

Versus

1. Chief Secretary (Ms. Shailja Chandra)  
Govt. of NCT of Delhi  
Delhi Admn. New Secretariat Building  
IP Estate, New Delhi-2
2. The Secretary (Smt. Neelu Nanda)  
Dept. of Social Welfare, Govt. of  
NCT of Delhi, Delhi Admn. New Secretariat  
Building, IP Estate, New Delhi-2
3. The Director (Sh. U.K.Worah)  
Dept. of Social Welfare, Govt. of NCT  
of Delhi, 1, Canning Lane,  
Kasturba Gandhi Marg, New Delhi-1

..Respondents

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

Learned counsel for applicant does not press the present Contempt Petition and states that he would file a fresh Original Application to challenge the order that has been passed.

2. Allowed as prayed. Subject to aforesaid, CP is dismissed as withdrawn.

(Govindan S. Tampi)  
Member (A)

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(V.S.Aggarwal)  
Chairman